

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:439
ANSWERED ON:09.08.2012
ONLINE REGISTRATION OF LAND AND PROPERTY
Choudhry Smt. Shruti

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is working on the subject of registering property and land online;
- (b) if so, the details thereof; and
- (c) the time by which the same is likely to be done?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a): Yes, Sir

(b): Under the National Land Records Modernization Programme (NLRMP) being implemented by this Department, the Computerisation of Registration and its integration with Land Records is one of the components. Implementation of this component will enable online registration of land and property.

(c): Under the NLRMP, district is the unit of implementation where all the activities of the scheme will converge. It takes around two years in a district to complete all the activities of the programme viz. Computerization of Land Records, Computerization of Registration, Interconnectivity between Registration & Revenue Offices, setting up of Modern Record Room, etc.